

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2015 &
IA No.132 of 2015**

Dated: 15th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Paschim Gujarat Vij Co. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Anushree Bardhan
Ms. Akshi Seem
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans
Mr. S.R. Pandey (Rep.) for R.1

Mr. Sanjay Shah
Mr. Arpit Christy (Rep.) for R.2

ORDER

Counsel for the State Commission states that he will written submissions on or before 26.10.2015 after serving copy on the other side.

List the matter on **29.10.2015**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**